

25

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.05.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao Vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.116/BB/2018	For final hearing	Sec 252(3)	Gourmet Boutique Foods India Pvt Ltd	A Murali	ROC	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


D) Jyothi
9663309318

Petitioner

Jyothi

Heard Ms. Jyothi, the learned counsel for the petitioner.

Orders reserved. The petitioner is directed to file the audited balance sheet and the Profit & Loss account within a period of 10 days.


MEMBER (T)


MEMBER (J)